

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.19  
CP/8/252(3)/GB/2023**

**Coram:**

**Hon’ble Shri Deep Chandra Joshi, Member (J):**                                 **Hearing through**  
**Hon’ble Shri Subrata Kumar Dash , Member (T):**                           **Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of:

Thangjam Dhabali Singh  
Versus  
Registrar of Companies, NER  
2. Nongpok Tourism Services Pvt. Ltd.

Section: Under Section 252(3) of Companies Act, 2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. GARIMA DAGA	CS	Appellant	Present in Video Conference
2.	MR. N.S. ASHWIN	TA	ROC	

**ORDER**

**Date of Order: 18.05.2023**

This matter is taken up through Video Conferencing. Heard the learned Counsel for the Appellant. She submits that advance copy of the Petition has been furnished to ROC, Guwahati and Income Tax Department. Both the ROC and Income Tax Department are directed to file their replies/reports/responses within 14 days from today.

**2. List the matter on 15.06.2023.**

**Sd/-**

**(Subrata Kumar Dash)  
Member (Technical)  
& Adjudicating Authority**

**Sd/-**

**(Deep Chandra Joshi)  
Member (Judicial)  
& Adjudicating Authority**